



# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-012/NCLAT/CHN BEN/2025

Dated: 28<sup>th</sup> Aug 2025

## **NOTICE**

Please take notice that the next date of hearing in the following matters in Chennai Bench is **29.08.2025**

<b>S.No</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	IA No. 487/2025 (Contempt App.) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025 For Interim Injunction IA No. 730/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar R2
2.	Comp App (AT) (CH) (Ins) No. 377/2025  <b>(With defects)</b>	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd. & 2 Ors.	Mr. V Venkata Sivakumar Party-in-person	

By order of Hon'ble Member (Judicial)

Chennai Bench

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